

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 17
C.P.(IB)67/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **Aadarsh Tradlink Ltd.**
V/s
RCCPL Pvt Ltd.

Appearance (via video-conference):

For the Applicant : Mr. Aasish Choudhury, Advocate and
Ms. Puja Tripathi Advocate
For the Respondent : Adv. Nikita Abhyankar

Section 9 of IBC, 2016

ORDER

Counsels for both sides present. Ld. Counsel appearing for the Operational Creditor submits that his Senior is not available today. Hence, requested for adjournment. It is further brought to our notice that pleadings are stated to be completed in the matter. List this matter on Board on 26.04.2023 for final hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)